

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
B.A. No.8961 of 2020**

Dasai Oraon -----  
..... Petitioner

Versus

The State of Jharkhand ..... Opposite Party

**CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**  
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**Order No.04 Dated- 10.09.2021**

The record is put up today as the report is received from the learned trial court.

It is reported that the trial has been concluded.

Let the report be kept in the record.

**(Anil Kumar Choudhary, J.)**

Animesh/